CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

No. Of Adjournment: 10

COURT NO.: 1 01/03/2021

C.P./79/2019 BIJAYA KETAN BEHERA

O.A./886/2014 -V/S-

V BHUSAN & ORS.

ITEM NO:24

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal	
	Heard learned counsel for the parties. It is ascertained that the order of this Bench has already been complied with. In view of other above, CP is dropped. Notices are discharged.	
	Copy of this order be given to learned counsel for both sides.	
	(T. JACOB) MEMBER (A)	(SWARUP KUMAR MISHRA) MEMBER (J)
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